

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 47 of 2014 & 48 of 2014**

**Dated: 09<sup>th</sup> December, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. Munikrishnaiah, Technical Member**

**In the matter of:-**

**A.No. 47 of 2014**

**NTPC Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,  
Ms. Poorva Saigal,  
Ms. Ranjitha Ramachandran,  
Ms. Anushree Bordhan and  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.No.1

**A.No. 48 of 2014**

**NTPC Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,  
Ms. Poorva Saigal,  
Ms. Ranjitha Ramachandran,  
Ms. Anushree Bordhan and  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.No.1

## **ORDER**

Appeal Nos. 29 of 2015, 47 of 2014 & 48 of 2014 have been filed by the same appellant, namely, NTPC Ltd..

Mr. M.G. Ramachandran, learned counsel for the appellant has been heard in these appeals for some time. He is permitted to file compilation of the covered issues within two weeks from today.

Post this matter for remaining arguments on **11<sup>th</sup> January, 2016.**

**( T. Munikrishnaiah )**  
**Technical Member**

rkt/sh

**( Justice Surendra Kumar )**  
**Judicial Member**